

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of October 2019

| Description of Cases | Opening Balance of the month | Total Institution during the month | Total Disposal during the month | Closing Balance of the month |
|---|------------------------------|------------------------------------|---------------------------------|------------------------------|
| CIVIL CASES | | | | |
| Regular First Appeal | 31393 | 313 | 478 | 31228 |
| Execution First Appeal | 46 | 1 | 0 | 47 |
| Regular Second Appeal | 51122 | 394 | 288 | 51228 |
| Execution Second Appeal | 386 | 8 | 4 | 390 |
| First Appeal from Order (MACT) | 45021 | 186 | 549 | 44658 |
| First Appeal from Order (Misc) | 6547 | 176 | 73 | 6650 |
| First Appeal from Order (Matrimonial) | 1942 | 16 | 45 | 1913 |
| Petition U/S 24 of HMA | 0 | 0 | 0 | 0 |
| Second Appeal from Order | 277 | 3 | 2 | 278 |
| Civil Revision | 13472 | 609 | 482 | 13599 |
| Civil Writ Petition | 69692 | 3211 | 2478 | 70425 |
| Letters Patent Appeal | 3435 | 142 | 99 | 3478 |
| Election Petitions | 19 | 0 | 0 | 19 |
| Recreminatory | 1 | 0 | 0 | 1 |
| Application in Election Petition | 18 | 1 | 0 | 19 |
| Probate | 4 | 0 | 0 | 4 |
| Matrimonial Reference | 0 | 0 | 0 | 0 |
| Income Tax Cases | 2 | 0 | 0 | 2 |
| Income Tax Appeals | 1450 | 14 | 140 | 1324 |
| Sales Tax Reference | 2 | 0 | 0 | 2 |
| Sales Tax Cases | 0 | 0 | 0 | 0 |
| Sales Tax Appeal | 30 | 2 | 2 | 30 |
| Wealth Tax Cases | 0 | 0 | 0 | 0 |
| Wealth Tax Appeal | 33 | 0 | 0 | 33 |
| Gift Tax Cases | 0 | 0 | 0 | 0 |
| Gift Tax Appeal | 11 | 0 | 0 | 11 |
| Estate Duty Cases | 0 | 0 | 0 | 0 |
| Central Custom Excise Salt/ Custom Appeals | 14 | 0 | 0 | 14 |
| Central Excise Cases | 0 | 0 | 0 | 0 |
| Central Excise Act | 145 | 2 | 13 | 134 |
| Interest Tax Appeals | 0 | 0 | 0 | 0 |
| Vat Appeals | 447 | 12 | 12 | 447 |
| General Vat Reference | 0 | 0 | 0 | 0 |

| | | | | |
|---|---------------|--------------|-------------|---------------|
| Vat Revisions | 5 | 0 | 0 | 5 |
| Vat Case | 0 | 0 | 0 | 0 |
| Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference | 57 | 0 | 1 | 56 |
| Civil Reference | 4 | 0 | 0 | 4 |
| Civil Original | 15 | 0 | 1 | 14 |
| Civil Contempts | 4055 | 255 | 558 | 3752 |
| Contempt Appeal Civil Petition | 16 | 0 | 1 | 15 |
| Arbitration Cases | 508 | 16 | 21 | 503 |
| Execution Liquidation | 0 | 0 | 0 | 0 |
| Company Appeals | 39 | 0 | 0 | 39 |
| Company Petitions | 266 | 1 | 0 | 267 |
| X-Objection | 1973 | 28 | 18 | 1983 |
| Transfer Application | 572 | 95 | 70 | 597 |
| Review Applications | 889 | 31 | 41 | 879 |
| Civil Suit - Original Side | 1 | 0 | 0 | 1 |
| Total of Civil Cases | 233909 | 5516 | 5376 | 234049 |
| CRIMINAL CASES | | | | |
| Criminal Appeal - DB | 13067 | 88 | 32 | 13123 |
| Criminal Appeal - DB Acquital | 1544 | 55 | 8 | 1591 |
| Criminal Appeal - SB | 43523 | 318 | 41 | 43800 |
| Criminal Appeal - SB Acquital | 829 | 23 | 0 | 852 |
| Criminal Revision | 14906 | 315 | 145 | 15076 |
| Criminal Revision (Family) | 1152 | 122 | 49 | 1225 |
| Criminal Writ | 149 | 146 | 121 | 174 |
| Murder Reference | 9 | 0 | 0 | 9 |
| Contempt Appeals (Criminal) | 103 | 0 | 0 | 103 |
| Criminal Main Misc | 32407 | 4529 | 3423 | 33513 |
| Criminal-Complaint-OJ | 1 | 0 | 0 | 1 |
| Pet. U/s 378 (3&4) | 9136 | 217 | 47 | 9306 |
| Criminal Reference | 2 | 0 | 0 | 2 |
| PMLA-APPL | 0 | 3 | 0 | 3 |
| Total of Criminal Cases | 116828 | 5813 | 3866 | 118778 |
| Total of Main Cases (Civil & Criminal) | 350737 | 11329 | 9242 | 352827 |

Institution includes 53 cases of Remand back and Restored cases.